

Central Administrative Tribunal  
Principal Bench: New Delhi

OA No.1483/2015

New Delhi this the 30<sup>th</sup> November, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)**  
**Hon'ble Shri Raj Vir Sharma, Member (J)**

Manoj aged about 24 years  
S/o Shri Shishpal, R/o Vill. & PO Behlba Panna Minan,  
Teh. Meham, Distt. Rohtak (Haryana).

Presently residing at:  
C/o Sh. Shukhbir Singh  
Village Bakarwala, PO Mundka,  
Delhi-110041. ...Applicant.  
(By Advocate: Shri M.S.Saini)

**Versus**

Union of India through

1. Secretary to the Govt. of India,  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Director General,  
Central Industrial Security Force (CISF)  
CISF Directorate, Ministry of Home Affairs,  
13, CGO Complex, Lodhi Road, New Delhi-110003.
3. The Deputy Inspector/General  
CISF MPRTC Behror, Distt. Alwar, Rajasthan.
4. Chairman/Sr.Commandant,  
CISF (Ministry of Home Affairs),  
CISF, 5<sup>th</sup> RB Ghaziabad, PO Shipra Sun City,  
Ghaziabad (UP)-201014. ...Respondents.

(By Advocate: Shri Vijendra Singh)

**ORDER (ORAL)**

**Per Sudhir Kumar, Member (A):**

Learned counsel for the applicant seeks leave & permission to withdraw the present O.A., with liberty to seek relief from the appropriate forum. Learned counsel for the respondents does not have any objection to the applicant withdrawing the present O.A. Therefore, the O.A. is dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

/kdr/